

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)  
C.P. No. 34/397-398/CLB/MB/2015 (Old)**


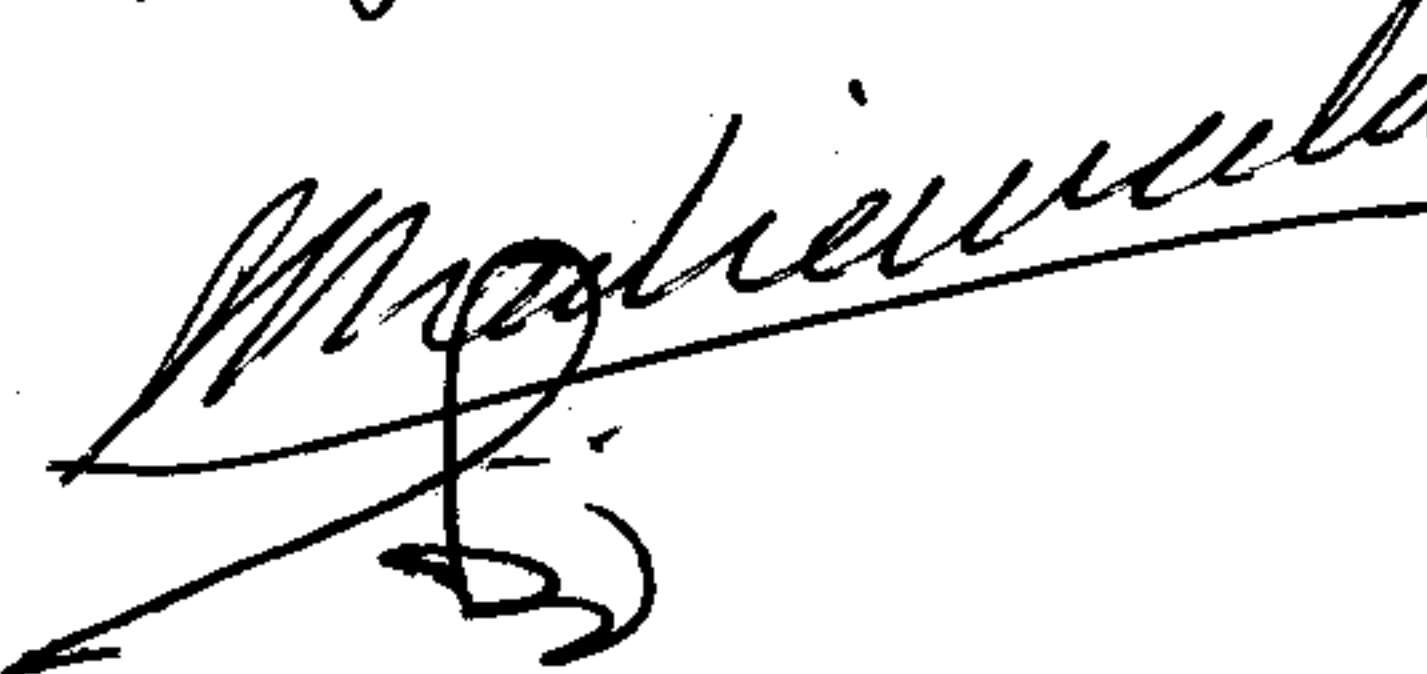
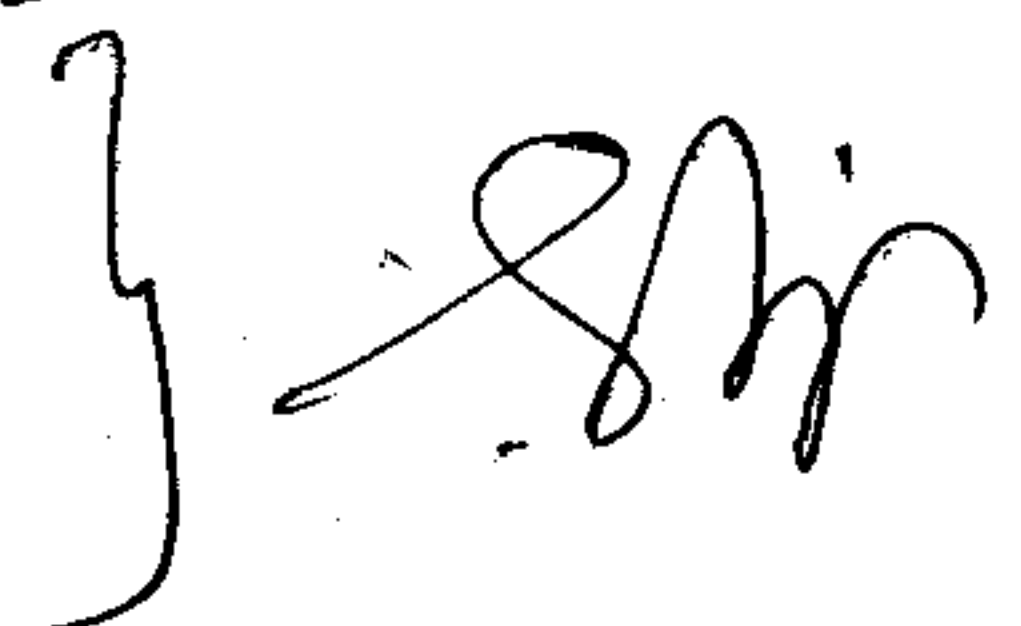
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.  
V/s.  
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ARJUN R. SHETH	ADVOCATE & SOLICITOR	PETITIONERS	
2.	PAVAN S-GODIAWALA	ADVOCATE	RESPONDENT	
2.1	SAURABH N. SOPARKAR	<del>ADVOCATE</del>	NOS 34 & 8	
3.	SANDEEP SINGHI	ADVOCATE	RESPONDENT	
4.	SHAMIK BHATT	ADVOCATE	NOS. 1, 2, 5 to 7	


**ORDER**

Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Shamik Bhatt present for Respondents no. 1, 2, 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Respondents no. 3, 4 and 8.

For reply arguments of Learned Counsel for Petitioners.

List the matter on 03.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.